

[Shri N. Dandekar]

"It will be armed . . ." another military expression:

"It will be armed with adequate powers"

Mr. Chairman: I hope the hon. Member is likely to take some more time.

Shri N. Dandekar: Yes, Sir.

Mr. Chairman: In that case, he might continue his speech the next day. Now we will take up Private Members' Business.

14.30 hrs.

PRIVATE MEMBERS' BILLS AND
RESOLUTIONS COMMITTEE

FIFTIETH REPORT

Shri Hem Raj (Kangra): Sir, I beg to move:—

"That this House agrees with the Fiftieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th November, 1964."

Mr. Chairman: The question is:

"That this House agrees with the Fiftieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th November, 1964."

The motion was adopted.

Mr. Chairman: Bills to be introduced Maharajkumar Vijaya Ananda . . . Absent.

14.31 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of the Seventh Schedule).

Shri Balkrishna Wasnik (Gondia): Sir, I beg to move for leave to intro-

duce a Bill further to amend the Constitution of India.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Balkrishna Wasnik: Sir, I introduce the Bill.

Mr. Chairman: Shri Malaichami. Absent.

Shri D. S. Patil (Yeotmal): On behalf of Shri Malaichami can I introduce the Bill?

Mr. Chairman: Has he been given the authority?

Shri D. S. Patil: No.

Mr. Chairman: Then he cannot do so. Shri A. S. Saigal... Absent. Shri Yashpal Singh.

14.31½ hrs.

HIRE-PURCHASE BILL*

Shri Yashpal Singh (Kairana): Sir, I beg to move for leave to introduce a Bill to amend the law relating to the hire-purchase of goods.

Mr. Chairman: The question is:

Shri Yashpal Singh: Sir, I introduce a Bill to amend the law relating to the hire-purchase of goods."

The motion was adopted.

Shri Yashpal Singh: Sir, I introduce the Bill.

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